

Annexure-5

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| Name of the corporate debtor - Rexsona Tiles Private Limited; Date of commencement of liquidation: 08-12-2025; List of stakeholders as on:06-02-2026 | | | | | | | | | | | | | |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|

List of operational creditors (Government Dues)

| Sl.No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------|---------------------------------------|------------|--------------------|---------------------------|-----------------------------|---------------------------|-----------------|---|---------------------------|-----------------------------------|----------------------------|--|----------------------------|------------------------------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment | % share in total amount of claims | | | | | |
| 1 | Employees Provident Fund Organization | - | - | 29-12-2025 | ₹ 1,032.00 | ₹ 1,032.00 | Unsecured | 0 | | 100% | 0 | 0 | 0 | 0 | |
| 2 | Central GST Department | - | - | 01-01-2026 | ₹ 19,19,636.00 | ₹ - | Unsecured | 0 | | 0 | 0 | 0 | ₹ 19,19,636.00 | 0 | |
| 3 | Income Tax | - | - | 05-01-2026 | Provisional claim Submitted | ₹ - | Unsecured | 0 | | 0 | 0 | 0 | Provisional Claim Rejected | 0 | No specific amount was described in claim form |
| | | | | | ₹ 19,20,668.00 | ₹ 1,032.00 | | | | | | | ₹ 19,19,636.00 | ₹ - | |